

- (b) A decision in the matter will be taken shortly.
 (c) Does not arise.

[Translation]

Employment in Bihar

2307. SHRI BRAJ MOHAN RAM : Will the PRIME MINISTER be pleased to state :

(a) the names of employment schemes implemented in urban areas of Bihar State; and

(b) the details of employment generated as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Two centrally sponsored employment schemes viz. (i) Nehru Rozgar Yojana (NRY), and (ii) Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP), are being implemented in the State of Bihar.

(b) The details of employment generated are as under :-

N.R.Y.

	Achievements (as on 30.6.96)
(i) Number of beneficiaries assisted for setting up micro enterprises.	21764
(ii) Number of mandays of work generated under wage employment	41.16 lakhs
(iii) Number of mandays of work generated under shelter upgradation.	3.78 lakhs

PMIUPEP

The programme has been launched in November, 1995. It is still largely in a preparatory stage, involving conduct of surveys, preparation of town-wise project reports, etc.

[English]

Housing Projects in Assam

2308. DR. PRABIN CHANDRA SARMA : Will the PRIME MINISTER be pleased to state :

(a) whether some housing projects have been implemented in Assam with foreign assistance; and

(b) if so, the details thereof and the manner in which this assistance is being utilised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No. Sir. Government of India have not secured any foreign

assistance for urban housing programme in the State of Assam.

(b) Does not arise.

[Translation]

Power Generation in Delhi

2309. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the total power-generation capacity of the Thermal Power Projects of the National Capital Territory of Delhi;

(b) the details of thermal power projects approved by the Union Government so far;

(c) the number of Indian and Foreign firms making investments in these projects;

(d) the projects for which applications have been received from the Delhi State Government; and

(e) the number of projects which have been accorded approval during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The power generation capacity of Thermal Power Stations of DESU in the National Capital Territory of Delhi is indicated below :

S. No.	Name of Power Station	Capacity (MW)
1.	I.P. Station (Thermal)	273 (derated)
2.	Rajghat (Thermal)	135
3.	Combined Cycle Gas Turbine Station	180
4.	Waste Heat Recovery Units at Gas Turbine Station (under stabilisation)	102

Badarpur TPS (720 MW) also located in the National Capital Territory of Delhi is managed by NTPC.

(b) to (e). No generation projects has been finally sanctioned though expressions of interest have been received for two private power projects (i) Bawana Gas Combined Cycle Power Project (400/450 MW) and the (ii) New Delhi Thermal Power Project (300 MW).

[English]

Land to Group Housing Societies

2310. SHRI VISHAMBHAR PRASAD NISHAD : Will the PRIME MINISTER be pleased to state :

(a) the names and number of Co-operative Group Housing Societies to whom Greater NOIDA Development Authority has allocated land which is under development;